

## DEVELOPMENT SCHEMES

\*1953. **Shri S. N. Das:** Will the Minister of Home Affairs be pleased to refer to the reply to starred question No. 2611 asked on the 28th March, 1951 and lay on the Table of the House a State-wise statement giving the amounts of grants-in-aid that were given to various States for development schemes under Article 275 of the Constitution for the welfare of the Scheduled Tribes in the year 1951-52?

**The Minister of Home Affairs and States (Dr. Katju):** Attention is invited to the reply given to Shri Barman's Starred Question No. 962 on the 18th June 1952.

**Shri S. N. Das:** May I know when these development schemes were received by the Government and when allotments were made?

**Dr. Katju:** For this year or for the last year?

**Shri S. N. Das:** For 1951-52.

**Dr. Katju:** I should like to have notice of the question.

**Shri S. N. Das:** May I know whether the schemes for 1952-53 have been received and allotments made?

**Dr. Katju:** The answer was, for the last year, the distribution of this sum of Rs. 180 lakhs among the different States is under examination.

**Shri S. N. Das:** May I know whether any report has been received on the working of the schemes that were sanctioned in 1951-52?

**Dr. Katju:** Notice.

**Jonab Amjad Ali:** Under article 275(1) of the Constitution, special mention has been made of the State of Assam requiring payment of the average excess of expenditure over the revenues during the two years immediately preceding the commencement of the Constitution. May I know how far the Government of Assam have asked for the improvement of the tribal areas of Assam in respect of communications, education, and such other things?

**Dr. Katju:** Notice. May I respectfully suggest that if hon. Members can put specific questions on specific points, I shall be able to give specific answers immediately.

**Sardar Hukam Singh:** Have the development schemes under this section, received from the Part A and Part B States, been examined by the Centre and conclusions arrived at?

**Dr. Katju:** Not yet. I hope to do it shortly.

**श्री जांगड़े:** क्या मैं जान सकता हूँ कि किन किन राज्यों ने आदिवासियों के उत्थान के लिए अपनी योजनाएं केन्द्रीय सरकार को नहीं भेजीं और क्या उसके कारण केन्द्रीय सरकार ने उस साल के लिये अनुदान नहीं दिया ?

**Mr. Speaker:** The question of stopping grants has not yet arisen, as I understand.

**Dr. Katju:** I do not think so.

**Dr. P. S. Deshmukh:** Because of schemes not being sent.

**श्री जांगड़े:** क्या मैं जान सकता हूँ कि किन किन स्टेटों ने आदिवासियों की उन्नति के लिए जो योजनाएं तैयार की जानी चाहिये थीं, उन योजनाओं को पेश नहीं किया और जिनके कारण से उन को उस वर्ष केन्द्रीय सरकार ने ग्रांट देना बन्द कर दिया ?

**डा० काटजू:** मुझे मालूम नहीं है ।

**Shri S. N. Das:** May I know whether there has been any increase in the number of Scheduled areas since the first order was made by the President?

**Dr. Katju:** In size?

**Shri S. N. Das:** In number.

**Dr. Katju:** That depends on the census; I cannot give an answer straightoff.

**श्री जांगड़े:** क्या माननीय मंत्री बतलायेंगे कि क्या यह सच है कि मध्य प्रदेश सरकार ने सन् १९५१-५२ के लिये आदिवासियों की उन्नति के लिए कोई योजना पेश नहीं की है, जिसके कारण शेड्यूलड कास्ट कमिश्नर ने ग्रांट बन्द कर देने की सिफारिश की है ?

**डा० काटजू:** मैं ने आपसे निवेदन किया, अगर आप इस तरह का सवाल पूछेंगे तो

में तुरन्त जवाब दे दूंगा, कि मेरा हाफ़ज़ा इन मामलों में बहुत कमज़ोर है ।

**श्री गणपति राम :** क्या माननीय मंत्री महोदय वतला सकते हैं कि यह रूपया डेवलपमेंट की किन ख़ाम ख़ाम मदों में दिया जाता है ?

**डा० काटजू :** जी हाँ, इन तमाम मदों में यह रूपया दिया जाता है :—

Agricultural development including minor irrigation, educational advancement including hostels, scholarships, public health including anti-malarial operations, village roads, development of cottage industries.

**Jonab Amjad Ali:** For further information on this subject, would the hon. Minister for Home Affairs be pleased to admit a short notice question?

**Mr. Speaker:** Order, order; admission rests with the Chair.

**Jonab Amjad Ali:** Would he answer?

**Mr. Speaker:** If admitted. That is problematical at this stage.

**Jonab Amjad Ali:** He has not answered.

**Mr. Speaker:** Order, order; next question.

**Shri S. N. Das:** One more question, Sir. May I know whether there has been any increment on the lumpsum provisions for this purpose over last year?

**Dr. Katju:** Last year, to my recollection it was 150 lakhs; this year it is 180 lakhs.

#### STUDY GROUP OF INLAND WATERWAYS

\*1954. **Shri S. N. Das:** Will the Minister of Transport be pleased to state:

(a) whether the Indian team of experts which was deputed on a tour of Europe and the U.S.A. to study the technological advances in regard to inland water transport in those countries has submitted its report;

(b) what are the important suggestions that they have made on their return; and

(c) whether these experts have submitted any definite scheme for the development and improvement of navigational facilities?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) The Study Group has submitted an interim report to the Economic Commission for Asia and the Far East, copies of which have been received by the Government of India. The final report is awaited.

(b) A statement is laid on the Table of the House. [See Appendix IX, annexure No. 35.]

(c) No. The Group has recommended the pilot project drawn up by the Government of India for the purpose of demonstrating the feasibility of using shallow draft tugs on shallow stretches of the Ganga and its tributaries for towing barges.

**Shri S. N. Das:** May I know whether this Indian team was asked by the Government to submit a definite scheme for the development of inland navigation?

**Shri L. B. Shastri:** Yes; they will submit a scheme. We are awaiting their report.

**Shri S. N. Das:** May I know whether the recommendations have been considered by the Government and decisions taken thereon?

**Shri L. B. Shastri:** Not yet. We expect to get the final report within the next two or three months. We shall then consider the matter and take our decision.

**Shri S. N. Das:** May I know whether it is a fact that the U. N. Technical Administration were asked to supply an expert on inland navigation?

**Shri L. B. Shastri:** Yes; we have asked for an expert. It is expected that he will arrive here in October, 1952.

**Shri S. N. Das:** May I know whether there is any pilot project immediately to be given effect to?

**Shri L. B. Shastri:** That project is still under consideration. The main problems are being studied. As soon as the expert comes, the pilot project will be formulated.

**Shri S. C. Samanta:** May I know whether the Ganga Barrage scheme is being considered in the light of the interim recommendations of the study group?